### GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

#### **LOK SABHA**

# UNSTARRED QUESTION NO.1490 TO BE ANSWERED ON WEDNESDAY, THE 10<sup>TH</sup> FEBRUARY, 2021

#### **Judicial Panels**

1490. SHRI M. BADRUDDIN AJMAL

Will the Minister for LAW AND JUSTICE be pleased to state:

- (a) the details of judicial panels set up by the Government during the last five years and the current year along with issues on which the panels were constituted;
- (b) the number of judicial panels which have submitted their reports to the Government;
  - (c) the action taken by the Government thereon; and
- (d) the time by which the remaining panels are likely to submit their reports to the Government?

#### **ANSWER**

## MINISTER FOR LAW & JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

### (SHRI RAVI SHANKAR PRASAD)

(a) to (d): Information is being collected and will be laid on the Table of the House.